F. No. RCD-02001/40/2023-Regulatory-FSSAI Food Safety and Standards Authority of India (A Statutory body under Ministry of Health & Family Welfare, Government of India)

(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

MOST IMMEDIATE

Dated the, 3rd March, 2023

To.

The Commissioner of Food Safety of All States/UTs

Subject: Deploying Food Safety on Wheels (FSW) for checking of adulteration in milk in the country -Reg.

Sir,

Reference is invited to the directions of Hon'ble Supreme Court of India in Swami Achyutanand Tirth v. Union of India in which directions were issued for the implementation of Food Safety and Standards Act 2006 to check adulteration of milk in the country.

In this regard, it is informed that 168 Food Safety on Wheels (FSW) mobile food testing labs are available with the States/UTs for carrying out on the spot food testing for various food products including milk and milk products. The tests of the milk & milk products which can be carried out through the 'Milk-o-Screen' system installed in FSWs are: 1) Fat, 2) SNF (Solid-not-Fat), 3) Protein, 4) Adulterants: a) Added water, b) Urea, c) Sucrose, d) Maltodextrin, e) Ammonium sulphate.

In view of above and considering the ensuing festive season of *Holi*, it is requested to ensure that testing of at least 10 samples of milk and/or milk products is carried out through every FSW on daily basis under your respective jurisdictions to check the adulteration of milk and milk products in the country. The said testing facility shall be carried out free of cost and the activities be monitored by the respective jurisdictional Designated Officers at the end of every month.

Issued with the approval of the Competent Authority.

Yours sincerely,

(Rakesh Kumar)

Director (Regulatory Compliance)

Copy for information to:-

1. Advisor (QA), FSSAI-For information.

2. Sr. PS to the CEO, FSSAI.

3. CTO, FSSAI-for uploading this direction on FSSAI website.